

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :03-06-2024

Date : 03.06.2024									
SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	50959/2024	03.06.2024	WP (C) - 13822/2024	P K PANI	C.O.		Order Dtd. 2024-05-30	WRIT BRANCH-8	(Seat No-29)
2	50960/2024	03.06.2024	BLAPL-2188/2024	RAMAKANTA PRADHAN	C.O.		Order Dtd. 2024-05-23		(Seat No-29)
3	50961/2024	03.06.2024	BLAPL-5382/2024	PARTHA SARATHI DAS	C.O.		Order Dtd. 2024-05-30		(Seat No-29)
4	50966/2024	03.06.2024	ABLAPL-5432/2024	SURYAKANTA PALAI	C.O.	COURT NO. 17	Order Dtd. 2024-07-02	BAIL-2	(Seat No-7)
5	50967/2024	03.06.2024	ABLAPL-5433/2024	SURYAKANTA PALAI	C.O.	COURT NO. 17			(Seat No-7)
6	50954/2024	03.06.2024	WP (C) - 6687/2024	SOURAV SEKHAR BEHERA	GENERAL		Petition With Annexures	WRIT BRANCH-8	(Seat No-40)
7	50955/2024	03.06.2024	WP (C) - 6687/2024	SOURAV SEKHAR BEHERA	GENERAL		Final Order	WRIT BRANCH-8	(Seat No-40)
8	50957/2024	03.06.2024	CRLREV-637/2023	SANKAR PRASAD PADHI	GENERAL		Entire Brief	CRIMINAL REVISION	(Seat No-2)
9	50958/2024	03.06.2024	WP (C) - 5621/2018	RADHARAMAN DAS NAYAK	GENERAL		Judgement Dtd. 2024-04-	WRIT BRANCH-8	(Seat No-

							26		41)
10	50962/2024	03.06.2024	WP (C) - 30393/2023	PRATIVA BHARATI	GENERAL		Order Dtd. 2024-04-19	WRIT BRANCH-7	(Seat No-5)
11	50956/2024	03.06.2024	BLAPL-11651/2023	G. R. JENA	GENERAL		Order Dtd. 2023-11-22	BAIL-2	(Seat No-12)
12	50963/2024	03.06.2024	CMP-324/2024	A.K. MOHANTY	GENERAL		Order Dtd. 2024-04-22	WRIT BRANCH-1	(Seat No-30)
13	50964/2024	03.06.2024	WA-50/2023	A.K. MOHANTY	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-7)
14	50965/2024	03.06.2024	ABLAPL-5211/2024	RANJIT MOHANTY	GENERAL		Order Dtd. 2024-05-23	BAIL-2	(Seat No-8)

NIC